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SLP(C)No. 1205 OF 2002
ITEM No.32

Court No. 8

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.1205/2002

(From the judgement and order dated 19/10/2001 in OJC 11998/00
of The HIGH COURT OF ORISSA AT CUTTACK)

TATA REFRACTORIES LTD. & ANR.

Petitioner (s)

VERSUS

SALES TAX OFFICER & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for urging addl. grounds)
With office report

Date : 20/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. V.A. Bobde, Sr. Adv.
Mr. K.K. Lahiri, Adv.
Mr. Ujjwal Kr. Jha, Adv.
Mr. Aslam Ahmed, Adv.
Mr. Ejaz Maqbool, Adv.

For Respondent (s)

Mrs. Kirti Renu Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

List for final hearing on a Friday four weeks
hence.

.SP1

(Ganga Thakur)
P.S. to Registrar

(S.L. Goyal)
Court Master